NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 155/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: M/s Atkins India (1975) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Ishwar Mohapatra, Advocate for Appellant.

Mr. A.K. Pandey, PCS

Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department with Ms. Easha Kadian

ORDER

Last opportunity had been given to the ROC to file the objections reply on the last date of hearing.

Ld. Counsel for the ROC prays for further time to file the report.

One more opportunity is granted to the ROC to file the report, if any.

Reserved for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)